

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/3125/2021

This the 21st day of September, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Khurshid Ahmad Baba

.....Applicant

(Advocate:- Mr. T.A.Lone)

Versus

State of Jammu and Kashmir and ors.

.....Respondents

(Advocate: Mr.Amit Gupta, AAG.)

ORDER
ORAL

(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)

Learned counsel for the applicant seeks permission to withdraw the present T.A.
Permission is granted.

2. Accordingly, the T.A. is dismissed as withdrawn.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

/kdr/